

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 102(ND)/2015
CA NO.

CORAM:

PRESENT: ~~SH. VARDHARAJAN~~
MEMBER (T)



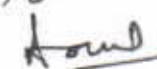
SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016

NAME OF THE COMPANY: Kohinoor Foods Ltd.
V/s
M/s. Kohinoor Speciality Food India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Vipul Ganda;	Advocate	for the Petitioners	
2.	Mr. Mohitommen;	Advocate		
3.	Mr. SOURABJI RATH,	Adv.	Respondents	
4.	Santosh Kr. Giri	Adv for Petitioner		
5.	Arun Bagal	Adv.	"	

ORDER

List on 29.8.2016 at 10.30 am.


(R. VARDHARAJAN)

(R. VARDHARAJAN)
MEMBER (J)


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 20/07/2016
(Vidya)